

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A/20/288/2014

Date of order : 19.11.2019

Between:



K NAGALATHA,
W/o N Mohana, Occ: GDS BPM,
Aged about 32 years,
R/o Basikonda, Rachaveetivari Palem,
Madanapalle Mandal, Chittoor District.

**APPLICANT
AND**

1. The Chief Post Master General,
A.P.Circle, Hyderabad,
2. The Post Master General,
Kurnool Region, Kurnool,
3. The Senior Superintendent of Post Offices,
Chittoor Division, Chittoor 517 001,
4. The Assistant Superintendent of Post Offices,
Madanapalle Sub Division,
Madanapalle 517 325,
5. G.Chinna Reddappa, GDS BPM,
Mudupula Vemula BO,
Piler Sub Post Office,
Chittoor District.

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RESPONDENTS

Counsel for the applicant : Mr. N RAMESH

Counsel for the respondents : Mrs. K RAJITHA,
SR. CGSC.

C O R A M :

THE HON'BLE Mr. S N TERDAL, MEMBER (J)

THE HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

ORAL ORDER

(PER HON'BLE Mr. S N TERDAL, MEMBER (J)

Learned counsel for applicant submits that this OA has become infructuous. Hence, O.A is dismissed as having become infructuous.

2. There shall be no order as to costs.

(NAINI JAYASEELAN)
MEMBER (A)

(S. N. TERDAL)
MEMBER (J)

vsn